



**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
JODHPUR**

S.B. Criminal Misc(Pet.) No. 3015/2022

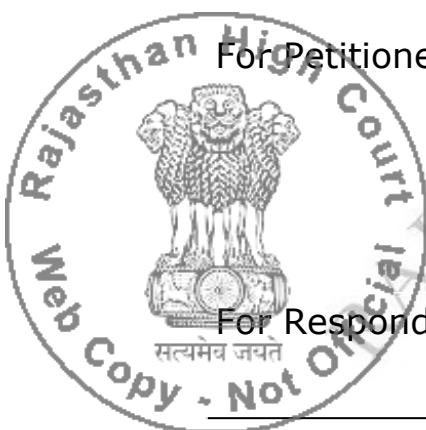
Arnab Goswami

----Petitioner

Versus

State Of Rajasthan

----Respondent



For Petitioner(s)

: Mr. Mahesh Jethmalani, Sr. Advocate, through VC, with Mr. Muktesh Maheshwari, Mr. Aidan Choudhary Ms. Malvika Trivedi, Sr. Advocate, through VC with Mr. Ravi Sharma, Mr. Saket Shukla

For Respondent(s)

: Mr. Anil Joshi, PP  
Mr. Karan Sharma

**JUSTICE DINESH MEHTA**

**Order**

**23/05/2022**

Learned Public Prosecutor prays for and granted four weeks' time to file reply.

List this case on 05.07.2022.

Till then, interim order passed by this Court on 20.05.2022 shall continue.

**सत्यमेव जयते (DINESH MEHTA),J**

151-skm/-